

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

M.A. 444/2018  
IN  
C.P. (CAA)/639/230-232 /(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.07.2018**

NAME OF THE PARTIES: Geopreneur Corp. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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**Order**

29. M.A. 444/2018  
IN  
C.P. (CAA)/639/230-232 /(MB/2017)

The applicant is directed to serve a copy of the application to  
RD and ROC. List this matter on 23.08.2018.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)